

Insolvency and Bankruptcy Board of India

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Press Release

Inauguration of the Fourth International Research Conference on Insolvency and Bankruptcy, being organized by the Insolvency and Bankruptcy Board of India, jointly with ISB, Hyderabad on 28th September, 2025.

1. The Fourth International Research Conference on Insolvency and Bankruptcy is being organised by the Insolvency and Bankruptcy Board of India (IBBI), jointly with the Indian School of Business (ISB), Hyderabad, at the ISB campus at Hyderabad, Telangana. The two-day conference brings together eminent academicians, policymakers, insolvency professionals, and industry experts from India and abroad to deliberate on cutting-edge research and evolving practices in insolvency and bankruptcy. The first day of the conference witnessed enthusiastic participation. The inaugural session of Conference was also telecast live.
2. Professor Madan Pillutla, Dean and Professor, ISB delivered the welcome address. Mr. B.V.R. Subrahmanyam, CEO, NITI Aayog, graced the inaugural session of the Conference as the Chief Guest and addressed the gathering. In his remarks, he noted the achievements of the Insolvency and Bankruptcy Code (IBC) as a landmark structural reform, tracing its genesis, the progress made over the past nine years, and the potential way forward for further strengthening the framework.
3. Ms. Anita Shah Akella, Joint Secretary, Ministry of Corporate Affairs, delivered the Special Address. She highlighted the significant achievements of the IBC in reshaping the credit landscape and strengthening the resolution framework. While acknowledging the need for continuous evolution, she outlined key areas of reform and elaborated on the details of the proposed amendments to the Code as well as other measures being undertaken regarding implementation of the Code.
4. Dr. Bhushan Kumar Sinha, Whole-time Member, IBBI, set the context in his address in the inaugural session. He highlighted the tangible and intangible outcomes under the Code and its relative performance vis-à-vis other debt recovery mechanisms available to banks and financial institutions. He spoke about IBBI's participatory regulatory approach and the reforms undertaken by the Board to strengthen the insolvency ecosystem. Emphasizing the Board's continued focus on research as a key input for policymaking, he also identified areas where further academic and empirical research could contribute to the development of the insolvency framework.
5. To commemorate the occasion, a publication titled "*Transforming Insolvency Resolution in India*", which is a compilation of research papers presented during the 3rd International Research Conference held at ISB, Hyderabad in 2024, was released during the inaugural session of the Conference.

6. The inaugural session was followed by the academic keynote addresses by Professor Dushyant Vyas, Toronto University and industry keynote address by Mr. P. R. Ramesh, Former Chairperson, Deloitte India. Their addresses highlighted global perspectives and the role of research in strengthening the insolvency regime.
7. The two-day event has attracted large number of scholars, professionals, policymakers and industry leaders who deliberated on a wide range of contemporary and emerging issues in the insolvency and bankruptcy framework in India. 24 research papers, selected through a rigorous review process, will be presented across thematic sessions. These include technological frontiers in insolvency; financial sector policy; cross-border insolvency challenges; economic impacts of IBC; procedural hurdles; governance in corporate distress; and the creditor rights.
8. The paper presentations will continue tomorrow, Monday, 29th September 2025, the concluding day of the Conference.
